

(ख) यदि हां, तो उसका व्योरा क्या है और उस सम्बन्ध में विलम्ब के क्या कारण हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र): (क) जी, हां ।

(ख) अलीगढ़ मुस्लिम विश्वविद्यालय द्वारा दी गई सूचना के अनुसार प्रथम श्रेणी वाले किसी भी आन्तरिक उम्मीदवार को, चाहे वह पिछड़ी जातियों से सम्बन्धित हो अथवा न हो, जिसने पू०वि०पा० (गणित) के लिए आवेदन किया हो, टाखिले से इन्कार नहीं किया गया था । बाहर के उम्मीदवारों में से पिछड़ी जातियों सहित विभिन्न वर्गों से सम्बन्धित बहुत से प्रथम श्रेणी के उम्मीदवारों को स्थान उपलब्ध न होने के कारण नहीं चुना जा सकता ।

इस सम्बन्ध में अक्तूबर, 1977 में, मंत्रालय में कोई शिकायत प्राप्त नहीं हुई थी ।

Assistance for Upper Tapti Stage in Project

858. SHRI PARMANAND GOVIND-JIWALA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to the Unstarred Question No. 154 on 14th November, 1977 regarding Irrigation Projects on River Tapti and state:

(a) whether the Central Government is assisting the State Governments of M.P. and Maharashtra in completing the Upper Tapti Stage II;

(b) if so, the amount to be contributed by the Central Government; and

(c) whether Central Government propose to take up the matter with the State Governments to take up the Scheme soon as the area to be benefited by the scheme is mostly aboriginal area in both States?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). Report for the Upper Tapti Project—State-II, estimated to cost about Rs. 88 crores, and benefitting both Madhya Pradesh and Maharashtra States, as received from the Government of Maharashtra was examined in the Central Water Commission and comments sent to the State Government in March, 1976. Replies to these are still awaited and the Project therefore remains unapproved.

Irrigation is a State subject and Irrigation projects are executed and financed by the State Governments within the framework of their overall developmental programmes. Central assistance to State Plans is given in the forms of block loans and grants which is not related to any individual sector of development or project.

The question of requesting the States to give priority to the project would be considered after it is approved by the Planning Commission.

Number of pending House Building Loan Applications

859. SHRI PADMACHARAN SAMANTASINHERA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that for want of funds many house building loan applications are pending for approval;

(b) if so, what is the number of loan applications of Government employees pending for approval;

(c) what is the amount of loan involved and how many loan applications have been approved; and

(d) when the pending loan applications will be approved for payment?